GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE (DEPARTMENT OF JUSTICE)

LOK SABHA UNSTARRED QUESTION No. 1111 TO BE ANSWERED ON WEDNESDAY, THE 8TH FEBRUARY, 2017

Digitisation of Records

1111. SHRIHARIOM SINGH RATHORE

Will the Minister of LAW AND JUSTICE be pleased to state:

- a) whether the judicial proceedings/ decisions are available on the website of courts;
- b) if so, the details thereof;
- whether the records and proceedings of the courts are being digitised by the Government;
- d) if so, the details thereof; and
- e) the other initiatives taken by the Government for digitising the records and proceedings of courts to bring more transparency in their functions?

ANSWER

MINISTER OF STATE FOR LAW &JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY (Shri P.P.Chaudhary)

- (a): Judicial proceedings/ decisions of district and subordinate courtsfor 17,259 computerised courts of the country as on 3rd Feb, 2017 are available on the e-Courts portal (http://www.ecourts.gov.in). The portal provides online services to litigants such as details of case registration, cause list, case status, daily orders, and final judgments. Litigants can access case status information in respect of over 7 crore pending and decided cases pertaining to these courts.
- (b): Statewise breakup is placed as Annexure.
- (c) and (d): Under the eCourts Mission Mode Project, more than 3 crore Orders/ Judgments of the computerised courts of the country

have been digitised and made available online by the Courts. In addition to the digitisation of records, digital technology is being utilised for Video Conferencing (VC) facility in 493 court complexes and corresponding jails for production of accused for judicial remand purposes.

(e): Apart from eCourts Mission Mode Project initiatives, the other initiative taken by the Courts is digitisation of legacy data pertaining to district and subordinate courts.

Details of courts where the judicial proceedings/ decisions are available on the website of courts as on $3^{\rm rd}$ Feb, 2017 as per the National Judicial Data Grid (NJDG)

State	Number of Courts
ANDAMAN AND NICOBAR	13
ANDHRA PRADESH	527
ASSAM	293
BIHAR	1397
CHANDIGARH	50
CHHATTISGARH	347
DELHI	423
DIU AND DAMAN	8
DNH AT SILVASA	3
GOA	57
GUJARAT	1218
HARYANA	694
HIMACHAL PRADESH	186
JAMMU AND KASHMIR	134
JHARKHAND	545
KARNATAKA	824
KERALA	447
MADHYA PRADESH	616
MAHARASHTRA	2546
MANIPUR	23
MEGHALAYA	19
MIZORAM	17
ORISSA	529
PUNJAB	730
RAJASTHAN	1372
SIKKIM	18
TAMIL NADU	748
TELANGANA	291
TRIPURA	91
UTTAR PRADESH	2134
UTTARAKHAND	220
WEST BENGAL	739
Total	17259